

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/410/2020

This the 09th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mahfooz Ahmed, age 34 years, S/o Sh. Lal Hussain, R/o Surankote, Tehsil Surankote, District Poonch.

.....Applicant

(Advocate:- Mr. Sudershan Sharma)

Versus

1. UT of J&K through Commissioner/Secretary to Govt., Planning and Statistics Department, Civil Secretariat, Jammu.
2. Director General, Jammu.
3. Assistant Regional Transport Officer, Poonch.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that the O.A. has become infructuous on account of subsequent developments which have taken place.

2. In view of the submission made by the learned counsel for the applicant, the O.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**